

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:488

ANSWERED ON:07.09.2011

IMPROVEMENT MODERNIZATION OF RUNWAYS .

Kodikunnil Shri Suresh;Shivanagouda Shri Shivaramagouda

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has received reports/complaints that various airports' runways in the country including Patna, Calicut, Port Blair, Mangalore, IGI Delhi are either unsafe or short for smooth landing and take off;

(b) if so, the details thereof;

(c) whether the Government has conducted any study to assess the safety of the runways at various airports in the country after the Mangalore Air Crash;

(d) if so, the details thereof;

(e) the details of suggestions made by the Civil Aviation Safety Advisory Council in regard to safety of airport runways, especially Calicut runway;

(f) whether the Government has taken/proposes to take any steps to improve/modernise/expand the runways of various airports in the country; and

(g) if so, the details thereof alongwith the estimated expenditure, location-wise?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b), (c), (d), (e), (f) & (g) A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d), (e), (f) &

(g) to the Lok Sabha Starred () Question No. 488 regarding Improvement/ Modernization of Runways.

(a),(b), (c) & (d): After the Mangalore crash, the Directorate General of Civil Aviation (DGCA) had conducted a countrywide survey to identify the critical airports. A total of 11 airports in the country including Patna, Port Blair, Calicut & Mangalore were found as critical with respect to size of the aircraft operation.

(e):The suggestion made by Civil Aviation Safety Advisory Council especially for Calicut airport are:-

(i) Maintain the Basic strip to ensure the frangibility criteria;

(ii) Conduct safety risk assessment in respect of non compliance;

(iii) Maintain the runway surface within appropriate friction level;

(iv) Provide all marking on runway, taxiway and apron in accordance with Civil Aviation Requirements; and

(v) Provide and maintain the Runway end Safety Area.

(f) & (g): The Ministry has been reviewing the progress of compliance on removal of deficiencies of critical airport as printed out by DGCA by the concerned airport operators including Airports Authority of India (AAI).Details of runways extended at various airports of AAI during the last one year alongwith the expenditure are given in the enclosed Annexure.

In addition, the extension of runway at different airports are taken up on need basis and subject to availability of land for such expansion.